

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KOTSON'S PRIVATE LIMITED.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Kotson's Private Limited CIN- U31101DL1978PTC191934
2.	Address of the registered office	A-208, 2nd Floor, R. G. City Centre, Plot No.4,D.D.A Community Centre, Motia Khan, Paharganj, New Delhi 110055.
3.	URL of website	https://www.kotsons.com/ https://kotsonscirp.com
4.	Details of place where majority of fixed assets are located	Alwar-217A, 218,219,220,230A, MIA, Desula, Alwar -301030 Agra-C-21,D-25 & D-26 UPSIDC Industrial Area, site -C ,Sikandra , Agra - 282007 (UP) Agra- B-50 , B-51 B-52 & B-53,EPIP Industrial Area, UPSIDC ,Sikandra, Agra - 282007 (UP) Uttarakhand-E-1 to E-12 & D-9 to D-16, UPSIDC, Industrial Area ,BAZPUR Site-I, Udham Singh Nagar -263401 Kolkata- Budge Budge, Trunk Road,I/5-151/B/, New , KOLKATA 700014 (West Bengal) New Delhi-Mayur Vihar , New Delhi
5.	Installed capacity of main products/ services	The present installed capacity of the Company is 40,00,000 KVA
6.	Quantity and value of main products/ services sold in last financial year	Rs 164,431,755(Sixteen Crores Forty-four lakhs Thirty-one Thousand Seven Hundred and Fifty-five Only For the Year 2022-23)
7.	Number of employees/ workmen	10

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available	Details can be sought by sending a request to the Resolution Professional at cirp.kotsons@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to the Resolution Professional at cirp.kotsons@gmail.com
10.	Last date for receipt of expression of interest	19.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	29.08.2023
12.	Last date for submission of objections to provisional list	03.09.2023
13.	Process email id to submit EOI	cirp.kotsons@gmail.com



Alok Kaushik

Mr. Alok Kaushik
Resolution Professional
Regn No IBBI/PA-002/IP-N00253/2017-2018/10767
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For M/s Kotson's Private Limited
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Date- 04.08.2023
Place- New Delhi